

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:577  
ANSWERED ON:09.07.2004  
VOTING RIGHTS TO NRI  
Moorthy Shri A.K.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether there has been a demand for giving voting rights to non-resident Indians; and
- (b) if so, the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI K. VENKATAPATHY)

(a): Yes, Sir.

(b):Owing to practical and administrative difficulties, the proposal for grant of voting rights to non-resident Indians (that is, those who are not ordinarily resident in India) has not been found feasible.